

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF H.H.J. MRS PRITI KUMAR (GHULE)**  
**COURT 38 ADDL. SESSIONS JUDGE**  
**Criminal Cause List Dated 30-06-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<b>JUDGMENT</b>				
1	POCSO SPL CASE	100218/2015	The State of MIDC Police Station Vs Vikas Saheblal Upadhay	
<b>ARGUMENTS</b>				
2	POCSO SPL CASE	100601/2015	The State of Dharavi Police Station Vs PRASHANT SELVARAJ NADAR AND ANR.	Adv. Nalawade
3	POCSO SPL CASE	100396/2016	WADALA T T POLICE STATION. Vs CHAND MOIDDIN SHAIKH	
4	POCSO SPL CASE	100527/2016	MAHIM POLICE STATION. Vs NAJEER MUKBUL KHAN	
5	BAIL APPL POCSO	1000781/2020	STATE GOVERNMENT Vs William Bosco Jekinson	
<b>HEARING</b>				
6	POCSO M A	100657/2020	Vaishali Ashol Solanki Vs The State of Maharashtra Thr Bandra Police Station	Ninad Muzumdar
<b>STATEMENT US 313 CR.P.C.</b>				
7	POCSO SPL CASE	100164/2018	The State of Bhandup Police Station Vs Akash Rahul Doke	
8	POCSO SPL CASE	1000503/2018	The State of Chembur Police Station Vs Sanjay Dattu Dabhade	PP
<b>REPLY/SAY</b>				
9	POCSO SPL CASE	100204/2018	State Dharavi Police Station Vs Ishak Masarrat Khan	Rajesh Kumar
<b>( Main Matter ABA/0101043/2017)</b>				
10	POCSO SPL CASE	100698/2019	The State of Maharashtra -Park Site Police Station Vs Shakil Istiyak Shaikh	PP

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
11	BAIL APPL POCSO	100628/2020	Ashwini Janardan Waghmare Vs State R C F Police Station	D A Shinde
12	BAIL APPL POCSO	100786/2020	Gurfan @ Muslim S/o. Abdul Masjid Vs STATE GOVERNMENT Ghatkopar	Prakash N. Wagh
13	BAIL APPL POCSO	100810/2020	Mohd. Azim Amirul Hasan Khan Vs Vakola Police Station	
14	BAIL APPL POCSO	100831/2020	Sandesh Waman Muley Vs STATE GOVERNMENT Pant Nagar Police Station	Avinash Ovhal SPP
<b><u>APPEARANCE</u></b>				
15	REMAND APPL POCSO	100356/2020	STATE GOVERNMENT Pant Nagar Police Station Vs Sandesh Waman Muley	SPP
16	REMAND APPL POCSO	100358/2020	STATE GOVERNMENT Ghatkopar Police Station Vs Akhileshkumar Shivprasad Verma and 2 Ors.	SPP
17	POCSO SPL CASE	100481/2020	The State of Maharashtra ( ) Bhandup police Stn ) Vs Kiran Mahendra Chavhan	PP
18	POCSO SPL CASE	100483/2020	The State of Maharashtra ( ) Bhandup police stn ) Vs Sandesh Yashwant Lonushthe	PP
19	POCSO SPL CASE	100484/2020	The State of Maharashtra ( ) Bhandup Police Stn ) Vs Nitesh Jyotiram Wankhede	PP
20	SPL.CASE	100493/2020	The State- Pant Nagar Police Station Vs Sandesh Waman Muley	
21	SPL.CASE	100499/2020	THE STATE OF ANTOPHILL POLICE STATION Vs GANESH HARISHANKAR SINH	PP